## **RAJYA SABHA**

Thursday, the 6th February, 2020/17 Magha, 1941 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN in the Chair.

## PAPERS LAID ON THE TABLE

- I. Report (2018-19) of Union Public Service Commission, New Delhi and relaed papers
- II. Report and Accounts (2018-19) of Saha Institute of Nuclear Physics, Kolkata and related papers

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY; AND THE MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR. JITENDRA SINGH): Sir, I lay on the Table—

- I. A copy each (in English and Hindi) of the following papers, under clause
   (1) of article 323 of the Constitution:-
  - (a) Sixty-ninth Annual Report of the Union Public Service Commission (UPSC), New Delhi, for the year 2018-19.
  - (b) Memorandum explaining the reasons for non-acceptance of the advice tendered by the Union Public Service Commission in respect of seven cases referred to in Chapter 9 of the above-said Report.

[Placed in Library. See No. L.T. 1856/17/20]

- II. A copy each (in English and Hindi) of the following papers:-
  - (a) Annual Report and Accounts of the Saha Institute of Nuclear Physics (SINP), Kolkata, for the year 2018-19, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.

    [Placed in Library. See No. L.T. 1331/17/19]